

At the Ministry level time line of important activities under all Scholarship Schemes are drawn and reviewed for effective implementation of the Scheme.

- (c) No, Sir.
- (d) Does not arise.

Funds for development of minorities in Uttarakhand

†412. SHRI MAHENDRA SINGH MAHRA: Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the amount sanctioned under different heads by Government for timely development of the minorities in Uttarakhand;
- (b) the institution through which all types of assistance is provided to the minorities along with the maximum limit; and
- (c) the different heads under which assistance by the Ministry is provided for development of minorities?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING) : (a) to (c) The Ministry sanctions funds for development of the minorities against the following heads through various schemes, the details are as under:

A. Area Development:

Multi-sectoral Development Programme:

There are two minority concentration districts (MCDs) in the State of Uttarakhand *viz.* Haridwar and Udham Singh Nagar where Multi-sectoral Development Programme (MsDP) is being implemented to address the identified development deficits.

The total allocation for these two districts during Eleventh Five Year Plan was Rs. 5950.00 lakh. Out of this, the project proposals worth Rs. 5862.23 have been sanctioned. An amount of Rs. 3412.34 lakh of the total sanctioned amount have been released to the State till date for construction of Polytechnic (2), ITI building (1), Primary Health Centre/sub-centre (24), anganwadi centres (455), hand pumps (914), additional classrooms (69), school building (2), toilet and drinking water in high schools (17) for implementation of MsDP in the two MCDs.

†Original notice of the question was received in Hindi.

MsDP is a Centrally Sponsored Scheme and, hence, funds are released to the States/UTs for disbursement to the implementing agencies/district authorities for execution of the projects under various sectors such as education, health, housing, drinking water, skill development etc.

B. Economic Empowerment:

National Minorities Development & Finance Corporation (NMDFC) provides concessional loans to the members of minority communities living below double the poverty line for their economic development through State Channelising Agencies (SCAs) and NGO's. In Uttarakhand, Uttarakhand Minorities Welfare & Wakf Development Corporation (UMWWDC) is the SCA of NMDFC.

The amount allocated vis-a-vis the drawls by the SCA for the last three years and the current financial year are as given below:

(Amount Rs. in lakhs)

Year	Funds allocated by NMDFC for UMWWDC	Funds drawn by UMWWDC
2009-10	150.00	20.00
2010-11	150.00	0.00
2011-12	150.00	0.00
2012-13	150.00	0.00

Under the Term Loan scheme, loan limit for an individual is Rs. 5.0 Lakhs, whereas under the Micro Financing Scheme an amount of Rs. 25,000 per member of SHGs can be considered. Under the Educational Loans an amount of Rs. 2.50 Lakhs per person can be considered @ Rs. 50,000 per year for course of maximum 5 years duration.

C. Educational Empowerment:

(i) Scholarship Schemes:

In respect of Scholarship Schemes *i.e.* Pre-matric, Post-matric and Merit-cum-means based Scholarship the amount sanctioned to the State of Uttarakhand during last three years and the current year for educational empowerment of minorities is as under (as on 22.11.2012):

(Rs. in crore)

Year	Pre-matric Scholarship Scheme	Post-matric Scholarship Scheme	Merit-cum-means based Scholarship Scheme
2009-10	0.07	0.06	0.30
2010-11	0.23	0.08	0.35
2011-12	0.43	0.19	0.67
2012-13	2.95	1.64	0.00

The amount sanctioned for above schemes is under the Budget Head "3601". No State-wise fund has been released under Maulana Azad National Fellowship Scheme.

(ii) Free Coaching:

The amount sanctioned under the Scheme for Free Coaching and Allied Scheme for the candidates belonging to minority communities in the State of Uttarakhand during the last three years and the current year is given below:-

Year of release	Name of the institute	Fund released (in Rs.)
1	2	3
2010-11	Brilliant Education Welfare Society, 7, Cement Road, Dehradun, Uttarakhand	348750
2011-12	Brilliant Education Welfare Society, 7, Cement Road, Dehradun, Uttarakhand	348750
	Career Plus Educational Society, H.No. 14/18, Govindpura, Behind Bhotiyapadav Police Station Street, Haldwani, Nainital, Uttarakhand	310025
2012-13	Career Plus Educational Society, H.No. 14/18, Govindpura, Behind Bhotiyapadav Police Station Street, Haldwani, Nainital, Uttarakhand	179350

1	2	3
	Career Plus Educational Society, H.No. 14/18, Govindpura, Behind Bhotiyapadav Police Station Street, Haldwani, Nainital, Uttarakhand.	489375
	TOTAL	1676250

The above mentioned amount under the Scheme is sanctioned under the Budget Head '2225' and released to the selected institutes/NGOs.

D. Institutional Strengthening:

Under Computerization of records of State Wakf Boards an amount of Rs. 27.10 lakh has been released to the State Wakf Board of Uttarakhand for implementation of the scheme.

Conditions of minority women

413. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the steps being taken by the Central Government for effective implementation of various schemes in order to improve the condition of minority women in the country;

(b) whether any success has been achieved in meeting the requisite targets; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING): (a) The Ministry of Minority Affairs is implementing "Scheme for Leadership Development of Minority Women" with the objective to empower and instill confidence among minority women including their neighbours from other communities living in the same village/locality, by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions at all levels. The implementation of the scheme has started from current financial year 2012-13. The physical target under the scheme during 2012-13 includes providing training to 40,000 (forty thousand) women belonging to notified minority communities with a mix of women from non-minority communities not